

Note :— 1. All motions and mentioning of D. B. Civil & Criminal side in respect of cases already listed, to be listed or to be filed, and matters assignable, under any heading, shall be made before respective Division Benches.

2. All motions and mentioning of S. J. matters whether Civil or Criminal, in respect of cases already listed, to be listed or to be filed, and matters assignable, under any heading, shall be made before respective Single Benches dealing with the subjects as per roster and, in case of a particular subject assigned before more than one Bench, before the senior most Hon'ble Judge presiding over such Benches.

3. All matters would be listed as per roster. Tied up and part- heard matters will be listed on Wednesday in 2nd half before respective Benches, subject to any further instruction of Hon'ble Judges concerned.

4. Election Petitions under the Representation of People Act would be tried, heard and decided by the Hon'ble Judges, who has been entrusted with such petitions.

SITTING OF BENCHES OF PATNA HIGH COURT FROM 17th April, 2019

DIVISION BENCHES

1. Hon'ble The Chief Justice &
Hon'ble Mr. Justice Partha Sarthy

I. CWJC –Group-6- Relating to PIL (Up to 2017)
II. CWJC- Group-7 Relating to Validity of Acts , Rules & Regulations etc. (up to 2016)
III. CWJC- Group-10 - Relating to Judicial Service
IV. CWJC- Group-- 11— CAT Matters - Orders, Admission & Hearing.
V. CWJC - Group-23--Company Appeal (D.B.)
VI. Group-30--LPA (up to 2014 & From 2018) Orders, Admission & Hearing.
VII. Cr. WJC- Group-53- Including Habeas corpus (D.B.) – Orders, Admission & Hearing.
VIII. Civil Review (D.B.) —Orders, Admission & Hearing
IX. MJC- (D.B.) Contempt- Orders, Admission & Hearing.
X. Original Criminal Misc.(D.B.)
XI. Referred matters civil and criminal –Orders, Admission & Hearing
XII. Specially Assigned Matters

2. Hon'ble Mr. Justice Jyoti Saran &
Hon'ble Mr. Justice Anjani Kumar Sharan

I. CWJC –Group-6- Relating to PIL (From 2018)
II. CWJC- Group-7 Relating to Validity of Acts , Rules & Regulations etc. (From 2017)
III. CWJC-Group-8- Relating to All Direct and Indirect Taxation etc.
IV. CWJC-Group-9- State Taxation Matters, M.V. (Taxation) /M. A. (Taxation)— Orders , Admission & Hearing
V. Group-30-LPA (2015-2017)-Orders, Admission & Hearing
VI. Group 32(i) --(Family Court Matters)
(ii)- (State Taxation Matters)--Orders, Admission & Hearing
VII. Group- 34- Commercial Appellate Division Matter - Orders, Admission & Hearing
VIII. CWJC-Group-36--Supreme Court Appeal
IX. Civil writ Petition arising from orders of Commercial Courts and Commercial Divisions.
X. M.A. (D.B.) (other than family court & Tax Matters) --Orders, Admission & Hearing.
XI. MJC- (D.B.)— Orders, Admission & Hearing
XII. Second Appeal (D.B.)--Orders, Admission & Hearing
XIII. Any other criminal (D.B.) matters not assigned to any other D.B.
XIV. Any other civil D.B. matters not assigned to any other D.B.
XV. Specially Assigned Matters

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| 3. Hon'ble Mr. Justice Rakesh Kumar &
Hon'ble Mr. Justice Anil Kumar Sinha | I. Criminal Appeals (D.B.)--Group- 41
(Custody matters)-Orders, Orders On Petitions &
Hearing
II. Death Reference--Group- 55—Hearing
III. Group- 53--Cr. WJC (D.B.)-- B.C.C. Act— Orders,
Admission & Hearing.
IV. Specially Assigned Matters |
| 4. Hon'ble Mr. Justice Dinesh Kumar Singh &
Hon'ble Mr. Justice Prabhat Kumar Singh | I. Cr. Appeal (D.B.)--Group- 41-- Orders,
Orders on Petitions & Admission
II. Cr. Appeal (D.B.)--Group- 41 --- Hearing (Other than
Custody matters)
III. Cr. Appeal (D.B.)-Group- 41- Hearing (above 10
years old)
IV. Specially Assigned Matters |

CIVIL & CRIMINAL SINGLE BENCHES

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| 1. Hon'ble The Chief Justice
(Friday) -AT 2.15 P.M | I. Request case – (Group – 35)
II. Specially Assigned Matters |
| 2. Hon'ble Mr. Justice Hemant Kumar Srivastava | I. Group – 46 -Criminal Misc.-- R/Bail
II. Specially Assigned Matters |
| 3. Hon'ble Mr. Justice Shivaji Pandey | I. CWJC- Group-13 Service Matters (up 2013)
Orders , Admission & Hearing
II. CWJC- Group- 20 (Industrial Law)- Orders , Admission &
Hearing
III. Specially Assigned Matters |
| 4. Hon'ble Mr. Justice Ashwani Kumar Singh | I. Group -2 -C. Misc. -Orders, Admission & Hearing
II. Group- 54 -Cr. WJC (S.J.)- Orders, Admission & Hearing
III. Specially Assigned Matters |
| 5. Hon'ble Mr. Justice Vikash Jain | I. Group -1 -Certificate Appeal
II. Group -3 -Civil Ref.
III. Group -19 -Election Matters
IV. Group — 24 to 27 -Company Matters
— Orders, Admission & Hearing
V. Group -31 -Matrimonial Ref.
VI. Group-33 –MJC-- Orders, Admission & Hearing
VII. Group -38 -Test Case
VIII. Group -39 -Test Suit
IX. Group -61- Original Cr. Misc. (Company Matters
Related) — Orders, Admission & Hearing
X. Specially Assigned Matters |
| 6. Hon'ble Mr. Justice Ahsanuddin Amanullah | I. Group – 45 - Quashing (Up to 2016)
--Orders, Admission & Hearing.
II. Specially Assigned Matters |
| 7. Hon'ble Mr. Justice Aditya Kumar Trivedi | I. Group – 42 -Cr. Appeal- Cr. Appeal- Women &
Children related matters
II. Group – 43 – Cr. Appeal (S.J.)- Except Bail matters
arising from SC/ST (P) Act.
III. Group – 44 -Cr. Appeal U/S 341 Cr. PC.
--Orders, Admission & Hearing.
IV. Group – 45 - Quashing (From 2017)
--Orders, Admission & Hearing.
V. Specially Assigned Matters |

8. Hon'ble Mr. Justice Rajendra Kumar Mishra
- I. Group – 46 -Criminal Misc.-- A/Bail
 - II. Group – 52 – Cr. Rev. (up to 2015)
 - III. Group – 57 Govt. Appeal (S.J.)
 - IV. Group – 59 SLA
 - Orders, Admission & Hearing
 - V. Specially Assigned Matters
9. Hon'ble Mr. Justice Chakradhari Sharan Singh
- I. Group- 17- -Land Related -Order, Admission & Hearing
 - II. Specially Assigned Matters
10. Hon'ble Mr. Justice Prabhat Kumar Jha
- I. Group-36 -Supreme Court Appeal
 - II. Group-37 -Second Appeal
 - III. Group-40 -Title Suit--Orders, Admission & Hearing.
 - IV. Specially Assigned Matters
11. Hon'ble Justice Smt. Anjana Mishra
- I. Group – 46 -Criminal Misc.-- R/Bail
 - II. Specially Assigned Matters + Tied up matters
12. Hon'ble Mr. Justice Ashutosh Kumar
- I. CWJC- Group-13 Service Matters -other than Education Service- (From 2017)
 - Orders, Admission & Hearing
 - II. Specially Assigned Matters
13. Hon'ble Justice Smt. Nilu Agrawal
- I. CWJC — Group —15 -Retirement benefit
 - Orders, Admission & Hearing
 - II. Specially Assigned Matters
14. Hon'ble Mr. Justice Sudhir Singh
- I Group-43 - Cr. Appeal (S.J.)- relating to R/Bail arising from SC/ST (P) Act.
 - II. Group – 46 -Criminal Misc.-- R/Bail
 - III. Group – 52 -Cr. Revision- (2019)
 - Orders, Admission & Hearing
 - IV. Specially Assigned Matters
15. Hon'ble Mr. Justice Birendra Kumar
- I Group-43 - Cr. Appeal (S.J.)- relating to R/Bail arising from SC/ST (P) Act.
 - II. Group – 46 -Criminal Misc.-- R/Bail
 - III. Group – 52 -Cr. Revision- (2018)
 - Orders, Admission & Hearing
 - IV. Specially Assigned Matters
16. Hon'ble Mr. Justice Arvind Srivastava
- I. Group – 46 -Criminal Misc.-- A/Bail
 - II. Specially Assigned Matters
17. Hon'ble Mr. Justice Vinod Kumar Sinha
- I Group-43 - Cr. Appeal (S.J.)- relating to A/Bail arising from SC/ST (P) Act.
 - II. Group – 46 -Criminal Misc.-- A/Bail
 - III. Group- 49 -Transfer
 - IV. Group- 50 – others
 - V. Group- 51 – Criminal Reference
 - VI. Group – 52- Cr. Rev- (2016 to 2017)
 - Orders, Admission & Hearing.
 - VII. Specially Assigned Matters
18. Hon'ble Mr. Justice Sanjay Priya
- I. Group-21 -Environment related
 - Orders, Admission & Hearing
 - II. Group – 29 -F.A. -Orders & Hearing.
 - III. Specially Assigned Matters
19. Hon'ble Mr. Justice Dr. Anil Kumar Upadhyay
- I. Group- 22- -Miscellaneous- Orders, Admission & Hearing
 - II. Specially Assigned Matters

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| 20. Hon'ble Mr. Justice Rajeev Ranjan Prasad | I. Group-16 -Trade & Commerce
II. Group-18 -Matters arising out of municipal Act, panchayat Act, Co-operative Societies Act including Election matters (except education service)
-- Orders, Admission & Hearing
III. Specially Assigned Matters |
| 21. Hon'ble Mr. Justice S. Kumar | I. Group- 5 -Civil Revision--Orders, Admission & Hearing.
II. Group- 32 –Misc. Appeal
III. Specially Assigned Matters |
| 22. Hon'ble Mr. Justice Madhuresh Prasad | I. Group-13 Service Matters -other than Education Service- (2014, 2015 & 2016)
II. Specially Assigned Matters |
| 23. Hon'ble Mr. Justice Mohit Kumar Shah | I. Group – 12 -Education Matters-
II. Group – 14 -Education Service--Orders, Admission & Hearing
III. Specially Assigned Matters |
| 24. Hon'ble Mr. Justice Prakash Chandra Jaiswal | I. Group – 46 -Criminal Misc.-- A/Bail
II. Specially Assigned Matters |
| 25. Hon'ble Mr. Justice Anjani Kumar Sharan | Specially Assigned Matters |
| 26. Hon'ble Mr. Justice Anil Kumar Sinha | Specially Assigned Matters |
| 27. Hon'ble Mr. Justice Prabhat Kumar Singh | Specially Assigned Matters |
| 28. Hon'ble Mr. Justice Partha Sarthy | Specially Assigned Matters |

Civil Review Petitions, MJC (Restoration) and Cancellation of Bail in Single Judge Matters to be listed as per Tied up of the Bench Concerned / Roster of the subject matter.